

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/11221/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the nd 22 November, 2024.

Sub:- **Child Care leave.**

Ref:- Your letter No. DJ/BAJ/2024/1325 dtd. 19.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **22 (twenty-two) days of Child Care Leave from 27.11.2024 till 18.12.2024, along with station leave permission from the evening of 26.11.2024 till the morning of 19.12.2024.** Further, you are asked, to hand over charge to the Civil Judge (Sr. Divn)-cum-Chief Judicial Magistrate, Bajali, before proceeding on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/11222-11224/A, dated , 22-11-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The Civil Judge (Sr. Divn)- cum- Chief Judicial Magistrate, Bajali.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

sd/-